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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.**

OA No. 701/2019

Date of decision : 09.03.2020

**Coram: R. Vijaykumar, Member (A).
Ravinder Kaur, Member (J).**

Mangesh Dilip Kokil,
Sorting Assistant, Satara Sorting Officer,
R.M.S., B.M. Division,
Satara- 415 001.

(R/at: C/o. Mahesh D. Awsre,
S.No. 399, 1/10, Plot No. 9/2,
Sri Samarth Colony, Near
Deshpande Maruti Mandir,
Shahpur, Satara- 415 002.

.. Applicant.

(By Advocate Ms. Sujata Krishnan).

Versus

1. Union of India,
Through the Secretary,
Ministry of Communication and I.T.,
Department of Posts,
Dak Bhawan, New Delhi- 01.
2. The Post Master General,
Goa Region, Panaji- 403 001.
3. The Chief Post Master General,
(Maharashtra and Goa Circle),
Mumbai, G.P.O., Mumbai- 01.
4. The Supdt. Of R.M.S.,
B.M. Division, Miraj- 416 410.
5. Sub Record Officer,
Satara Sorting Office,
B.M. Division, Satara- 415 001.

.. Respondents.

(By Advocate Shri P Khosla)

Order (Oral)
Per : R. Vijaykumar, Member (A).

Ms. Sujatha Krishnan, learned counsel appeared for the applicant.

2. Shri P Khosla, learned counsel appeared for the respondents.

3. After hearing the learned counsel for the applicant for some time, she requests permission to withdraw this OA to file a better application for which she seeks liberty with time of four weeks and is allowed.

4. This OA is dismissed as withdrawn with liberty as above. No costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

Ram.

2D
13/03/2020